

IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI

COURT-VI

IB-1182(ND)/2018

IN THE MATTER OF:

M/s JV Restaurant Pvt. Ltd.

...PETITIONER

...RESPONDENT

Section

Under Section 10 IBC, 2016

Order delivered on 26.09.2019

Coram:


**Shri. P.S.N. Prasad,
Hon'ble Member (Judicial)
Dr. V.K. Subburaj,
Hon'ble Member (Technical)**

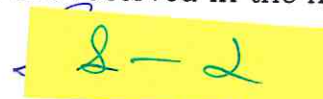
**For the Operational Creditor: Alok Kumar Tripathi, PCS, Gandharv
Ananda, Adv.**

For the Corporate Debtor :

ORDER

Heard the counsel for both the parties. Orders are reserved in the matter.


(**Subburaj**)
Member (T)


(**P.S.N. Prasad**)
Member (J)